

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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none appears

CP (IB) No. 798/KB/2018

Present: Hon'ble Member (J) Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd JULY, 2018, 10:30 A.M

Name of the Company	Hiranmaye Energy Ltd. -Vs- West Bengal Mineral Development & Trading Corporation Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody appeared on behalf of the Operational Creditor as well as the Corporate Debtor. Issue notice to the Corporate Debtor directing them to file Affidavit-in-reply within seven days. Copy of the affidavit-in-reply to be given to the other side.

Fix the matter for further consideration on 03.08.2018.

Sd
(M. B. Gosavi)
Member(J)